

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1601  
ANSWERED ON:06.03.2013  
SEPARATE SCHOOLS FOR EWS  
Pradhan Shri Nityananda

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to set up separate schools for economically weaker sections to address their grievances;
- (b) if so, the details thereof;
- (c) whether the private schools have also been asked by the Government to help admit EWS students in their schools; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a)& (b):There is no proposal of the Government to set up separate schools for economically weaker sections.

(c)&(d):The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to all children in the age group of six to fourteen years in a neighbourhood school. Section 12(1)(c) of the RTE Act provides that a specified category school and private unaided school shall admit in class I ( or pre-primary class as the case may be) to the extent of 25 per cent of the strength of that class, children belonging to the disadvantaged groups and weaker sections from the neighbourhood, and provide free and compulsory education till the completion of elementary education.